NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

18

T.C.P No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

Gammon India Ltd.

V/s.

Neelkanth Mansions and Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Jas longhawi Advocali G. C. Songl

2. Poshish Kamat Consel

Anuja Planyakar Advocate

116 m/s Federal

ORDER

TCP No. 377/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 24.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)